State/UT/All India	2010-11	2011-12
Goa	1.44	1.46
Gujarat	21.00	22.04
Haryana	7.15	7.5
Himachal Pradesh	3.92	3.93
Jammu and Kashmir	2.10	2.1
Jharkhand	15.69	15.78
Karnataka	22.95	22.95
Kerala	10.88	10.89
Madhya Pradesh	9.94	9.94
Maharashtra	46.78	49.52
Manipur	0.79	0.79
Meghalaya	0.52	0.63
Mizoram	0.10	0.13
Nagaland	0.78	0.78
Odisha	7.06	7.1
Puducherry	0.60	0.58
Punjab	8.26	8.26
Rajasthan	12.83	12.9
Tamil Nadu	23.27	23.37
Tripura	1.44	1.5
Uttar Pradesh	21.69	22.07
Uttrakhand	3.02	3.22
West Bengal	18.14	19.22
All–India	289.99	295.79

Source: Annual Employment Reviews of DGE&T.

Pact with other countries regarding money laundering, terror funding, etc.

1960. SHRI K. C. TYAGI:
SHRI P. BHATTACHARYA:
SHRI KIRANMAY NANDA:
SHRI RAMDAS ATHAWALE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether India has entered into a pact with other countries to share the mutual flow of information pertaining to money laundering and terror funding, etc.;

(b) if so, the details thereof; and

(c) the action plan being taken by the concerned countries in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Financial Intelligence Unit - India (FIU-IND) has signed Memorandum of Understanding (MoU) with 30 counterpart FIUs of other countries for sharing the information pertaining to money laundering and terror funding.

FIU-IND is also a member of Egmont Group of FIUs, an international organization with a membership of 151 FIUs. Besides, India is also a member of the Financial Action Task Force (FATF), an Intergovernmental body which makes recommendations relating to combating money laundering, terrorist financing and serious tax offences. India participates in various regional/global meetings to put India's position with regard to steps taken to combat money laundering and terrorist financing.

Increase in cases of flow of FICN and smuggling of cattle along Indo-Bangladesh border

†1961. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cases of fake Indian currency notes (FICN) flow and smuggling of cattle are increasing on Indo-Bangladesh border;

(b) if so, the details thereof;

(c) whether Government proposes to seal Indo-Bangladesh border to curb the problem of fake currency flow and cattle smuggling; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) There is no definite trend noticed in cases of Smuggling of Fake Indian Currency Notes (FICN) and Cattle Smuggling during last three years. The details of cases of FICN and cattle seizure during last three years and current year along Indo-Bangladesh border are as under:-

† Original notice of the question was received in Hindi.